

(DR. PRATAP CHANDRA CHUNDER):

(a) This Ministry collects enrolment figures of School going children. According to the available information, about 650.73; 663.55 and 624.79 lakh children were studying in classes I—V (6—11 age group) during 1974-75, 1975-76 and 1976-77 respectively. The enrolment in classes VI—VIII (11—14 age group) was 155.63; 161.95 and 172.12 lakhs respectively during this period.

(b) The requisite information for the last three years is not available. However, according to studies made sometimes back, only about 40 per cent students enrolled in class I reach class V and 25 per cent reach class VIII.

(c) According to the available information, as many as 47,291; 48,769 and 50,270 students were admitted in diploma courses of technical institutions during 1974-75, 1975-76 and 1976-77 respectively. The enrolment in Technical and Industrial courses was 1,03,958; 1,37,742 and 1,35,388 respectively for 1970-71, 1971-72 and 1972-73.

(d) As many as 16,887; 20,141 and 25,145 students completed technical diploma courses during 1974-75, 1975-76 and 1976-77 respectively. The number of passes from ITI's and other Technical Institutions of school standard was 27,346; 34,437 and 33,750 respectively for 1970-71, 1971-72 and 1972-73.

#### **Master Plan for East Pak Refugees**

3127. SHRI SAUGATA ROY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Government propose to fully implement the Master Plan for East Bengal refugees prepared by the previous West Bengal Government and submitted to the Centre in 1973; and

(b) if so, details thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). The Hon'ble

Member's attention is invited to the reply given to a Lok Sabha Unstarred Question No. 2544 by Shri Priya Ranjan Das Munsj on 6-3-1975. As indicated in the reply, a Working Group was set up on 2-7-1975 under the chairmanship of Secretary, Department of Rehabilitation, to go into the details of residuary problems of rehabilitation in West Bengal. The report of this Working Group was submitted on 10-3-1976 and its recommendations, by and large, have been accepted by the Government as detailed below:—

(1) The on-going rehabilitation schemes already included in the 5th Plan should be continued. There are five schemes involving an approximate expenditure of Rs. 6 crores.

(2) Additional resources to the extent of Rs. 6 crores (in addition to the amount indicated in (1) to cover about 3 lakh agriculturist families in 9 districts under the Small Farmers Development Agency/Marginal Farmers and Agricultural Labour schemes should be provided in the 5th Plan.

(3) Required funds will be provided for the development of 1,008 colonies of displaced persons mentioned in the Report.

(4) Specified colonies of migrant squatters which came into being after the 31st December, 1950 upto the 25th March, 1971 may also be accepted for regularisation and right and title to land conferred on such squatters (15 thousand families in 175 colonies will benefit from this measure).

(5) The scheme of remission of 'type' loans i.e. loans given for land purchase, non-contributory house building, agriculture and small trade may be further liberalised to ensure complete removal of the burden on account of these loans. This would mean remission of approximately Rs. 6.38 crores and about 2 lakh families will benefit from it.

(6) An outlay of Rs. 1.52 crores should be provided for medical facilities for new migrants to cover expenditure on 337 Non-T.B. beds, 103 T.B. beds and 2 Chest Clinics.

#### Rehabilitation Programme in Andaman and Nicobar Islands

3128. SHRI MANORANJAN BHAKTA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have any rehabilitation programme in Andaman and Nicobar Islands; if so, the main proposals;

(b) the total expenditure to resettle one ex-Service man family at Campbell Bay; and

(c) the total expenditure to resettle one East Bengal migrant family in Andamans?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir. During V Plan, it was estimated that 2200 families from former East Pakistan migrants and repatriates from Sri Lanka (in equal proportion) would be settled in Little Andaman, and 400 families of ex-servicemen would be resettled in Great Nicobar. The work of reclamation, however, was suspended for about 2 years as the then Prime Minister wanted ecological aspects to be examined by an International expert before undertaking any further deforestation in Andaman and Nicobar Islands.

In the current financial year, 415 acres of land have been released for reclamation in Little Andaman for settlement of about 60 migrant/repatriate families and 525 acres in Great Nicobar for settlement of 50 ex-servicemen families.

(b) and (c). As the expenditure is still being incurred on their resettlement and for providing various in-

frastructure facilities, it may not be possible to indicate the expenditure per family of migrant/repatriate and ex-serviceman.

#### Selection Grade to Teachers in Andaman and Nicobar Islands

3129. SHRI MANORANJAN BHAKTA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have fully implemented the Kothari Commission recommendation which provided Selection Grade to teachers in Andaman and Nicobar Islands; if so, how many P.G.T., G.T.T., and Senior Teachers were given selection grade in Andaman and Nicobar Islands, category wise; and

(b) whether still some P.G.T., G.T.T., and Senior Teachers are not given Selection Grade though eligible, their numbers category-wise and the reasons therefor?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):

(a) and (b). The requisite information is being collected and will be laid on the Table of the Sabha in due course.

#### News report re. Anomalies in Scientist Inductions into Ars

3130. SHRI VASANT SATHE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the attention of the Government has been drawn to the news report appearing in "The Times of India" dated the 14th June, 1977 under the caption, "Anomalies in scientist inductions into ARS"; and

(b) if so, the reaction of the Government to the various observations made therein and the action taken/proposed in the matter?